

ITEM NO.5

COURT NO.8

SECTION II

S U P R E M E C O U R T O F I N D I A  
RECORD OF PROCEEDINGS

IA NO.41186/2023 IN CRIMINAL APPEAL NO(S). 1082/2021

AFJAL

Appellant(s)

VERSUS

THE STATE OF UTTAR PRADESH

Respondent(s)

(ONLY I.A.No. 41186/2023 in CrI.A.1082/2021 TO BE LISTED..  
IA No. 197926/2019 - EXEMPTION FROM FILING O.T.  
IA No. 41186/2023 - GRANT OF BAIL)

Date : 27-03-2023 This matter was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE B.R. GAVAI  
HON'BLE MR. JUSTICE VIKRAM NATH

For Appellant(s) Mr. Dharnidhar Jha, Sr. Adv.  
Mr. Jayesh Gaurav, Adv.  
Ms. Nandini Rai, Adv.  
Ms. Diksha Ojha, Adv.  
Mr. Ranjan Nikhil Dharnidhar, AOR

For Respondent(s) Mr. Garvesh Kabra, AOR  
Mr. Manish Raghav, Adv.

Ms. Aparna Bhat, AOR  
Ms. Karishma Maria, Adv.

UPON hearing the counsel the Court made the following  
O R D E R

Post the appeal itself for hearing on 26<sup>th</sup> April, 2023.

(NARENDRA PRASAD)  
ASTT. REGISTRAR-cum-PS

(ANJU KAPOOR)  
COURT MASTER (NSH)